

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 03.12.2018

In the court of the Registrar
11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 213 of 2018 in un-numbered Company App.(AT) No. ___ of 2018	MTS Logistics Pvt Ltd. Vs. Brijesh Uppal .	Nitin Mittal
2.	MA No. 212 of 2018 in un-numbered Company App.(AT) (Ins)No. ___ of 2018	Vivek Jha . Vs. Daimler Financial Services India Pvt Ltd & Anr.	Simran Jyot Singh
3.	MA No. 211 of 2018 Competition. App. (AT) No. of 2018	Karnataka Film Chamber at Commerce (KFCC). & Anr Vs. CCI & Anr.	Aakash Kaul

By Order
-sd/-

Assistant Registrar

Copy to: -

1. **Notice Board**
2. **Reception**
3. **Record File**
4. **Website: www.nclat.nic.in**